

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

ITEM No. 154
12/241-242/PB/2019

IN THE MATTER OF:

Mr. Sudeep Dutt

v.

Fusionnet Web Services Pvt Ltd.

.... Applicant/petitioner

.... Respondent

Order under Section 241-242

Order delivered on 26.09.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Respondent: Mr. Anand Singh, Adv.

ORDER

Due to paucity of time matter could not be taken up.

List on 26.11.2019.



(M.M.KUMAR)
PRESIDENT



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)